

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

4. IA-1475/2024 in C.P.(IB)/594(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 02.04.2024

NAME OF THE PARTIES:

State Bank of India

Vs

Valecha Engineering Limited

SECTION: 7, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016. Rule 11 of NCLT  
Rules, 2016

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**ORDER**

1. Mr. Jagdish Valecha a/w Mr. Ankit Lohiya i/b Think Law, Ld. Counsel for the Applicant present. Mr. Dhananjaya Sud a/w Mr. Akhand Pratap Singh, Ld. Counsel for RP present (VC).
2. Three weeks' time is granted for RP to file reply.
3. List this matter on 13.05.2024.

Sd/-

ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-

KISHORE VEMULAPALLI  
Member (Judicial)